

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SITTING AT NEW DELHI**

Execution Application No.45 of 2019

In

OA no. 524/2014

IN THE MATTER OF:

Sandeep Lather

..... Applicant

Versus

Ministry of Environment & CC & Ors.

..... Respondents

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FILED BY:

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24/2/20

Deputy Commissioner,
Nodal Agency,
Sonapat

Date: *24/2/20*

Place: Sonapat

Report of the committee duly constituted in Execution Application No. 45/2019 in OA no. 524/2014 titled as Sandeep Lather vs Ministry of Environment & Climate Change & Ors.

Background

The execution application no.45/2019 in OA no. 524/2014 titled as Sandeep Lather vs Ministry of Environment & Climate Change & Ors. has been filed before this Hon'ble National Green Tribunal where it was reported that illegal and unauthorized construction in Khasra No. 22/11,22/13/2,22/13,22/16,22/17,22/18,22/23 and 23/23/2 has been carried out at village Bahalgrah, District Sonapat. Therefore, Hon'ble NGT directed vide order dated 16.12.2019 to submit factual and action taken report in the matter from the Deputy commissioner, Sonapat, SEIAA, Haryana and State Pollution Control Board (SPCB) within one month. Copy of order passed by this Hon'ble NGT is enclosed as Annexure-R/1.

In Compliance of the order passed by Hon'ble NGT, Principal Bench, New Delhi in Execution Application 45/2019 Deputy Commissioner, Sonapat deputed the following officers to verify the facts:

1. Sh Bhupinder Singh, Regional Officer, HSPCB.
2. Sh. Arvinder Dhull, District Town Planner, Sonapat
3. Tehsildar, Rai, Sonapat.

Besides this, Sh. Raj Kumar Sapra IFS (Retd.), Member, State Expert Appraisal Committee was nominated on behalf of State Environment Impact Assessment Authority (SEIAA) for inspection with the team as per direction of this Hon'ble Tribunal.

The set of papers were submitted by the Complainant Sh. Sandeep Lather through Sh. Piyush Mittal, Advocate on 24.12.2019 in Regional Office, HSPCB, Sonapat in compliance of order issued by NGT.

Status of construction at site

As per order dated 16.12.2019, the site was inspected by the team on 12.02.2020. During inspection, it was found that some individual houses, Shops and unpaved road have been constructed in the Khasra no. 22/11,22/13/2,22/13,22/16,22/17,22/18,22/23 and 23/23/2. No Group housing project exists on the above said Khasra No. Photographs was

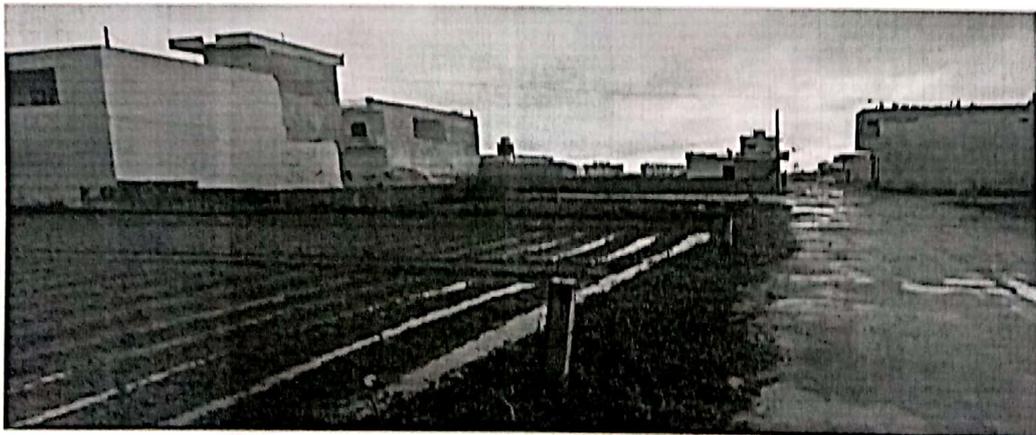
collected of the site showing the construction of Houses, Shops and Unpaved Roads as given below:



Shops Constructed at site



Houses Constructed at site



Double Storey Houses Constructed at site

q *and* *Abdul*



Unpaved Roads at site

As per site conditions Unauthorized construction in the revenue estate of Bahalgarh in Khasra Number as mentioned above is given in table below:

Sr.No.	Type of construction	Number of construction
1	Single Storey	16
2	Double Storey	14
3	Triple Storey	02
4	DPC	37

The detail list of the registered land owners has been prepared by DTP, Sonipat as per record and Show cause notices to 199 person has been issued. The list is attached as **Annexure R/2**.

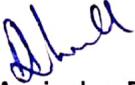
Shree
and

In the original application 524/2014 three number of Projects namely M/s Super Trackfast Pvt. Ltd., Vill, Chauhan Joshi, PO Bahalgrah, Sonapat (Respondent No.4), M/s Rupali Trade Impex Pvt. Ltd. (Respondent No. 5), and M/s Vishram Resorts Pvt.Ltd. (Respondent no.6) it have been informed that illegal constructions have been started by these projects on the above referred site. As per record submitted by the District Town Planner (DTP), Sonapat Project namely M/s Super Trackfast Pvt. Ltd., Vill, Chauhan Joshi, PO Bahalgrah, Sonapat (Respondent No.4) mentioned at sr no. 133 of the list, M/s Rupali Trade Impex Pvt. Ltd. (Respondent No. 5) mentioned at serial no. 1 of the list has been issued show cause notice by the DTP under section 12 (2) of the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development Act, 1963 vide no. ST/DTP-

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P/2020/1534-1732 dated 18.02.2020 whereas project M/s Vishram Resorts Pvt.Ltd. (Respondent no.6) have not found registered in records.

As per show cause notice, personnel hearing has been given to all the listed persons as mentioned in the list annexed herewith on 24.02.2020 by DTP as per legal procedure before initiating further action against the violators.


Sh. Arvinder Dhull,
DTP, Sonapat


Sh. Bhupinder Singh
Regional Officer, HSPCB, Sonapat

Sh. Raj Kumar Sapra
Member, SEIAA, Hry.


Dr. Anshaj Singh, Nodal Agency,
Deputy Commissioner,
Sonapat

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 45/2019

In

Original Application No. 524/2014

Sandeep Lathar

Applicant(s)

Versus

Ministry of Environment & CC & Ors.

Respondent(s)

Date of hearing: 16.12.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): Mr. Piyush Mittal, Advocate

ORDER

1. This application seeks enforcement of direction of this Tribunal dated 28.11.2016 in O.A. No. 524/2014, *Sandeep Lather Vs. MoEF & Ors.* on the subject of illegal construction on green belt. The directions in the order are as follows:

"We pass the following directions:

- 1. The respondent nos. 3, 5 and 6 shall take steps for stopping illegal construction/s and colonization of khasra nos. 22/11, 22/13/2, 22/13, 22/16, 22/17, 122/18, 22/23 and 23/23/2 at Village Bahalgarh, District Sonapat, Haryana and remove all illegal and unauthorized construction/s standing thereon in accordance with law.*
- 2. Respondent nos. 19 to 21 are also directed to remove the constructions raised by them on khasra nos. 22/11, 22/13/2, 22/13, 22/16, 22/17, 122/18, 22/23 and 23/23/2 at Village Bahalgarh and they shall not carry out any illegal and unauthorized constructions on the said lands.*

3. Respondent nos. 19 to 21 shall pay the cost of Rs. 50,000/- each to the applicant."

2. According to the application, in violation of the above order, illegal constructions are continuing and the constructions which were required to be removed have not been removed.
3. In view of above, it is necessary to require a factual and action taken report in the matter from the Deputy Commissioner, Sonapat, SEIAA, Haryana and State Pollution Control Board (SPCB) within one month by e-mail at judicial-ngt@gov.in. The nodal agency will be the Deputy Commissioner, Sonapat for coordination and compliance.

A copy of this order be sent to the Deputy Commissioner, Sonapat, SEIAA, Haryana and SPCB by e-mail.

The applicant may furnish a set of papers to the Deputy Commissioner, Sonapat, SEIAA, Haryana and SPCB and file an affidavit of service within one week from today.

List again on 26.02.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

December 16, 2019
Execution Application No. 45/2019
In Original Application No. 524/2014
DV

(1)
SHOW CAUSE NOTICE

Under Section 12 (2) of the Punjab Scheduled Roads and Controlled Areas Restriction
of Unregulated Development Act, 1963.

Memo No. ST/DTP-P/2020/ 1534-17³²

Dated 18/02/2020

To

Sr. No	Name and Address	Sr. No	Name and Address
1	M/s Rupali Trade Impex Pvt. Ltd., B-4, Second Floor, Shankar Garden, Vikaspuri, Delhi-110018.	2	Smt. Bala W/o Sh. Tapes S/o Sh. Roop Chand
3	Smt. Rajrani W/o Sh. Kalu Ram S/o Sh. Ram Chander	4	Smt. Shahb Kaur W/o Sh. Ishwar S/o Sh. Ramchander.
5	Smt. Anita W/o Sh. Rajinder S/o Sh. Karam Singh	6	Smt. Lalita W/o Sh. Lokesh S/o Sh. Jagpal
7	Sh. Mukesh S/o Sh. Attar Singh S/o Sh. Guggan Ram	8	Smt. Sunita W/o Sh. Santram S/o Sh. Mange Ram
9	Sh. Virender S/o Sh. Shree Chand S/o Sh. Sardar Singh R/o Village Bahalgarh, Distt. Sonipat.	10	Smt. Premwati W/o Sh. Sukhbir Singh S/o Sh. Pirthi Singh R/o Village Nahari, Distt. Sonipat.
11	Smt. Sunil Rani W/o Sh. Narender Singh S/o Sh. Sube Singh R/o Village Rolad Latiffpur, Distt. Sonipat.	12	Sh. Vinod Kumar S/o Sh. Vilayati Ram R/o H.no. SD-3, Tower Apartment, Pitampura, Delhi-110034
13	Smt. Santosh W/o Sh. Tara Chand S/o Sh. Harikesh R/o Village Rasoi, Distt. Sonipat	14	Smt. Sangeeta W/o Sh. Nitu S/o Sh. Ram Kawar R/o Village Bahalgarh, Distt. Sonipat.
15	Smt. Preeti W/o Sh. Naresh S/o Sh. Murari Lal R/o Village Singola, Delhi.	16	Smt. Seema W/o Sh. Ashok S/o Sh. Nathu R/o Dadri Gate, Bhiwani.
17	Smt. Hemlata W/o Sh. Kapil S/o Sh. Balwan Singh R/o Village Rasoi, Distt. Sonipat.	18	Smt. Laali W/o Sh. Suresh Gautam R/o Village Khatkar, Distt. Sonipat.
19	Smt. Surita W/o Sh. Rajinder S/o Sh. Rattan Singh R/o Village Bakauli, Delhi.	20	Smt. Kirwati W/o Sh. Bijender S/o Sh. Rattan Singh R/o Village Bakauli, Delhi.
21	Smt. Babita W/o Sh. Rishi Parkash R/o Village Bahalgarh, Distt. Sonipat.	22	Smt. Rajni W/o Sh. Deepak Kumar S/o Sh. Vijay Pal R/o Village Binauli, Distt. Baghpat, UP.

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23	Smt. Sonia W/o Sh. Sandeep S/o Ramniwas R/o Delhi.	24	Smt. Sinu W/o Sh. Rajesh R/o Village Liwaspur, Distt. Sonipat.
25	Smt. Sunita W/o Sh. Mahender Kumar S/o Sh. Ram Saran R/o Delhi	26	Sh. Narender S/o Sh. Rameshwar S/o Sh. Shree Ram R/o Village Asawarpur, Distt. Sonipat.
27	Smt. Vinita W/o Sh. Kiran Pal S/o Sh. Nauraj Singh R/o Village Khewra, Distt. Sonipat.	28	Smt. Ompati W/o Sh. Ram Pal S/o Sh. Mange Ram
29	Smt. Raj Bala W/o Sh. Suresh S/o Sh. Devi Chand	30	Smt. Pinki W/o Sh. Parveen S/o Sh. Ram Parkash
31	Smt. Kavita W/o Sh. Inderpal S/o Sh. Ram Kumar	32	Sh. Chet Ram S/o Sh. Khem Chand S/o Sh. Mula Ram
33	Smt. Raj Kumari W/o Sh. Dharampal S/o Sh. Rishal	34	Smt. Geeta W/o Sh. Pawan S/o Sh. Duli Chand
35	Sh. Yudhister S/o Sh. Ashok S/o Sh. Karan Singh	36	Smt. Bimla W/o Sh. Rajender S/o Sh. Bale Ram
37	Smt. Neelam W/o Sh. Virender S/o Sh. Ishwar Singh	38	Smt. Suman W/o Sh. Sunil Kumar S/o Sh. Jaswant
39	Smt. Renu W/o Sh. Birju S/o Sh. Ishwar Singh	40	Smt. Krishan W/o Sh. Ram Chander S/o Sh. Maha Singh
41	Sh. Dharam Singh S/o Sh. Dhani Ram S/o Sh. Rishal Singh	42	Smt. Mamta W/o Sh. Rakesh S/o Sh. Hansharaj R/o Narela, Delhi
43	Sh. Mukesh S/o Sh. Attar Singh S/o Sh. Gugan Ram	44	Smt. Angoori W/o Sh. Jogi Ram S/o Sh. Khajan Singh
45	Sh. Virender S/o Sh. Shree Chand S/o Sh. Sardar Singh	46	Sh. Sunil Dutt S/o Sh. Rameshwar S/o Sh. Harikesh
47	Smt. Sheela W/o Sh. Rajbir S/o Sh. Balu Ram R/o Village Bahalgarh, Distt. Sonipat	48	Sh. Nagender S/o Sh. Satyapal S/o Sh. Surat Singh R/o Sector-23, Sonipat
49	Smt. Mamta W/o Sh. Ashok Kumar S/o Sh. Ram Ujjagar R/o Village Bahalgarh, Distt. Sonipat	50	Smt. Aanesh W/o Sh. Prem Singh R/o Village Bahalgarh, Distt. Sonipat

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51	Smt. Krishna Devi W/o Sh. Aanand Singh R/o Village Bahalgarh, Distt. Sonipat	52	Smt. Rampall W/o Sh. Ranbir S/o Sh. Hoshiyar Singh R/o Village Bohar, Distt. Rohtak.
53	Sh. Dharam Singh S/o Sh. Dhani Ram S/o Sh. Rishal Singh R/o Village Liwaspur, Distt. Sonipat	54	Sh. Vikas S/o Sh. Ramphal S/o Sh. Gyan Ram R/o Village Ridhau, Tehsil Kharkhauda, Distt. Sonipat
55	Smt. Kamlesh W/o Sh. Jai Dev S/o Sh. Chhote Lal R/o Village Bahalgarh, Distt. Sonipat	56	Smt. Rekha W/o Sh. Sunil Kumar S/o Sh. Raghbir R/o Village Pargarti Nagar, Sonipat
57	Smt. Shashi Bala W/o Sh. Mahender Singh S/o Sh. Jaipal.	58	Smt. Shanti Devi W/o Sh. Salinder S/o Sh. Jai Pal
59	Sh. Naveen, Parveen Ss/o Sh. Inderjeet S/o Sh. Lal Chand	60	Smt. Usha Rani W/o Sh. Raju S/o Sh. Om Parkash
61	Smt. Rekha Devi W/o Sh. Sanjay S/o Sh. Ramender	62	Smt. Suman W/o Sh. Satisha S/o Sh. Chet Ram R/o Village Bahalgarh, Distt. Sonipat
63	Sh. Rohit Kumar, Naveen Kumar Ss/o Sh. Kanwar Singh R/o Village Dikadla, Tehsil Sambhalkha Distt. Panipat.	64	Smt. Darshana W/o Sh. Virender Singh S/o Sh. Maher Singh
65	Smt. Mukesh W/o Sh. Ram Kumar S/o Sh. Ramesh Chand	66	Smt. Kala W/o Sh. Tapeshe S/o Sh. Roop Chand
67	Smt. Sunita W/o Sh. Sant Ram S/o Sh. Mange Ram	68	Smt. Seema W/o Sh. Jagdeep S/o Sh. Satbir
69	Smt. Pushpa W/o Sh. Vinod S/o Sh. Ran Singh	70	Smt. Rajo W/o Sh. Balbir S/o Sh. Saroop Singh R/o Village Bahalgarh, Distt. Sonipat
71	Smt. Phoolwati W/o Sh. Sube Singh S/o Sh. Deewana R/o Village Nangal kalan, Distt. Sonipat	72	Smt. Saroj W/o Sh. Inder akshan S/o Sh. Ranjit Singh R/o Village Nangal Kalan, Distt. Sonipat.
73	Smt. Omwati W/o Sh. Raj Singh S/o Sh. Mange Ram R/o Village Chhichdana, Tehsil Gohana, Distt. Sonipat	74	Smt. Krishna W/o Sh. Karambir S/o Sh. Bholu Ram
75	Smt. Surita W/o Sh. Satish S/o Sh. Rattan Singh R/o Village Bahalgarh, Distt. Sonipat	76	Sh. Karambir S/o Sh. Manohar Lal S/o Sh. Ram Sawroop R/o Village Bahalgarh, Distt. Sonipat

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77	Smt. Sunita W/o Sh. Ajit S/o Sh. Bhule Ram R/o Delhi	78	Smt. Kavita W/o Sh. Deepak Kumar S/o Sh. Mahavir R/o Village Bidhal, Distt. Sonipat
79	Smt. Anita W/o Sh. Sushil Kumar S/o Sh. Chiranji Lal R/o Village Tihar Kalan, Distt. Sonipat	80	Smt. Babita W/o Sh. Pavesh S/o Sh. Ramkishan R/o Arya Nagar, Sonipat
81	Sh. Sanjeet S/o Sh. Surender Singh S/o Sh. Baljeet Singh R/o Village Bagpat, Distt. Bagpat, UP	82	Smt. Poonam W/o Sh. Anil Kumar S/o Sh. Chhatar Singh R/o Sector-14, Sonipat
83	Sh. Dinesh S/o Sh. Baljeet Singh S/o Sh. Randhir Singh R/o Narela, Delhi	84	Smt. Parmila W/o Sh. Rajesh S/o Sh. Inder Singh R/o Village Lath, Tehsil Gohana, Distt. Sonipat
85	Smt. Santosh W/o Sh. Mahender S/o Sh. Gopal	86	Smt. Bhawna W/o Sh. Pawan S/o Sh. HSP Srivastav
87	Smt. Sardha W/o Sh. Yogender S/o Sh. Hari Ram R/o Rohini, Delhi	88	Smt. Premwati W/o Sh. Karan Singh S/o Sh. Ram Sawroop R/o Village Liwan, Distt. Sonipat
89	Smt. Renu W/o Sh. Sanjeev Kumar S/o Sh. Karan Singh R/o Village Liwan, Distt. Sonipat	90	Smt. Mukesh W/o Sh. Ashok S/o Sh. Prem Singh R/o Village Bahalgarh, Distt. Sonipat.
91	Smt. Manju W/o Sh. Rajesh S/o Sh. Ram Kumar R/o Village Nangal Kalan, Distt. Sonipat	92	Smt. Swati W/o Sh. Dharam Rana S/o Sh. Amra Rai
93	Smt. Birmati W/o Sh. Ashok S/o Sh. Mange Ram	94	Sh. Prem Kumar S/o Sh. Shiv Narayana
95	Smt. Sheela W/o Sh. Naresh S/o Sh. Daya Ram R/o Village Bahalgarh, Distt. Sonipat	96	Smt. Sudesh W/o Sh. Satpal S/o Sh. Jage Ram R/o Village Rewli, Distt. Sonipat
97	Smt. Nikita Seth W/o Sh. Rajeev S/o Sh. Tilak Raj R/o Model Town, Sonipat	98	Smt. Nirmala W/o Sh. Silak Ram S/o Sh. Sawroop Singh
99	Smt. Geeta W/o Sh. Parmod S/o Sh. Hari Ram	100	Smt. Kuntesh W/o Sh. Jasmer S/o Sh. Hoshiyar Singh
101	Smt. Mamta W/o Sh. Sukhbir S/o Sh. Ram Kishan	102	Sh. Jagbir S/o Sh. Satbir S/o Sh. Dariya Singh

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103	Mamta D/o Sh. Raj Singh	104	Smt. Anita W/o Sh. Sunil S/o Sh. Inder Gyan
105	Smt. Manju W/o Sh. Chand Ram S/o Sh. Umed Singh	106	Smt. Parkashl W/o Sh. Shiv Narayan S/o Sh. Kyall Ram
107	Smt. Kamla W/o Sh. Ram Chander S/o Sh. Net Ram R/o Village Bahalgarh, Distt. Sonipat	108	Smt. Kranti Devi W/o Sh. Ram Kumar R/o Village Bakhtawarpur, Delhi.
109	Sh. Rajesh S/o Sh. Inder Singh S/o Sh. Surat Singh	110	Smt. Poonam W/o Sh. Jaipal S/o Sh. Rambir R/o Delhi
111	Smt. Binoli Devi W/o Sh. Virender Pal S/o Sh. Lala Ram	112	Smt. Poonam W/o Sh. Satpal S/o Sh. Dull Chand R/o Indra Colony, Liwaspur, Distt. Sonipat
113	Smt. Santosh W/o Sh. Parkash S/o Sh. Chotu Ram R/o Village Bahalgarh, Distt. Sonipat	114	Sh. Sandeep S/o Sh. Sukhbir Singh S/o Sh. Deep Chand R/o New Tara Nagar, Sonipat
115	Smt. Suman Lata W/o Sh. Bijender Singh S/o Sh. Kuldeep Singh R/o Village Juan, Distt. Sonipat	116	Smt. Shalu W/o Sh. Vikas S/o Sh. Rajender Singh R/o Village Bahalgarh, Distt. Sonipat
117	Smt. Lalita W/o Sh. Bijender S/o Sh. Ramniwas R/o Village Sanauth, Narela, Delhi	118	Smt. Ritu W/o Sh. Ashwani S/o Sh. M.K. Jain R/o Ashok Vihar, Delhi.
119	Smt. Kavita W/o Sh. Chit Ranjan S/o Sh. Dayanand	120	Smt. Poonam W/o Sh. Satish S/o Sh. Sukhbir
121	Smt. Sarita W/o Sh. Virender S/o Shree Chand	122	Smt. Roshni W/o Sh. Partap Singh S/o Sh. Jai Kishan
123	Smt. Krishna W/o Sh. Hawa Singh S/o Sh. Chand Ram	124	Smt. Ranjana W/o Sh. Sanjay
125	Sh. Sombir S/o Sh. Bhim Singh S/o Sh. Ganga Ram	126	Smt. Sukhwanti W/o Sh. Ram Kumar S/o Sh. Shriya R/o Village Bahalgarh, Distt. Sonipat
127	Smt. Birmati W/o Sh. Jaipal S/o Sh. Rohtash R/o Village Rampur Kundal, Tehsil Kharkhauda, Distt. Sonipat	128	Smt. Dimpal W/o Sh. Gulshan S/o Sh. Sant Lal R/o Village Bahalgarh, Distt. Sonipat

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129	Smt. Mukesh W/o Sh. Sanjay S/o Sh. Dharampal R/o Delhi.	130	Sh. Beer Singh S/o Sh. Ishwar Singh S/o Sh. Harbansh R/o Village Dahisra, Tehsil Rai, Distt. Sonipat
131	Smt. Jyoti Rani W/o Sh. Krishan Lal R/o Village Bahalgarh, Distt. Sonipat	132	Smt. Shipra W/o Sh. Rajat S/o Sh. Chander Parkash R/o H.no. 5084, Parker Residency, Tower-5, Rasoi, Village Sonipat
133	M/s Super Track Fast Pvt. Ltd. R/o Village Bahalgarh, Distt. Sonipat	134	Smt. Meena W/o Sh. Kuldeep S/o Sh. Randhir Singh R/o Village Deepalpur, Distt. Sonipat
135	Sh. Krishan S/o Sh. Rai Singh S/o Sh. Haripal R/o Gohana road, Sonipat	136	Smt. Deepali W/o Sh. Dharmender S/o Sh. Karamchand R/o Village Fazilpur, Distt. Sonipat
137	Smt. Mukesh W/o Sh. Bhagat Singh S/o Sh. Baljeet	138	Sh. Narender, Ramesh Ss/o Sh. Ram Singh S/o Sh. Jage Ram
139	Smt. Kavita W/o Sh. Chitranjan	140	Smt. Nirmala W/o Sh. Om Parkash S/o Sh. Guggan R/o Village Khewra, Distt. Sonipat
141	Smt. Mukesh W/o Sh. Gangeshwar S/o Sh. Parashram R/o Village Joshi Chauhan, Distt. Sonipat	142	Smt. Nanki Rani W/o Sh. Somnath S/o Sh. Bhagwan Dass
143	Smt. Sumitra W/o Sh. Bheem Singh S/o Sh. Ishwar Singh	144	Smt. Sarla W/o Sh. Gaje Singh S/o Sh. Jaggan R/o Village Dahisra, Distt. Sonipat
145	Smt. Sunita W/o Sh. Ramesh S/o Sh. Jaggan R/o Village Dahisra, Distt. Sonipat	146	Smt. Nitu W/o Sh. Vinod S/o Sh. Om Parkash R/o Village Rai, Distt. Sonipat
147	Smt. Raj Kumari W/o Sh. Rameshwar	148	Smt. Darshana W/o Sh. Jagdish S/o Sh. Lal Chand
149	Sh. Vikas S/o Sh. Kashmiri lal S/o Sh. Keshar Dass	150	Smt. Pushpa Rani W/o Sh. Krishan Lal S/o Sh. Keshar Dass
151	Sh. Mukesh S/o Sh. Satnarayan S/o Sh. Dhani Ram	152	Smt. Geeta Devi W/o Sh. Pritam Singh S/o Sh. Paralahad Singh R/o Village Bahalgarh, Distt. Sonipat

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153	Smt. Saroj W/o Sh. Kuldeep Singh S/o Sh. Parlahad R/o Village Bahalgarh, Distt. Sonipat	154	Smt. Gayatri Devi W/o Sh. Ram Babu S/o Sh. Suajjan Singh R/o Village Bahalgarh, Distt. Sonipat
155	Smt. Asha Devi W/o Sh. Ajit Singh S/o Sh. Nain Singh R/o Village Joshi Chauhan, Distt. Sonipat	156	Smt. Sunita W/o Sh. Om Parkash S/o Sh. Sukh Lal
157	Smt. Anita W/o Sh. Anand S/o Sh. Inder Singh	158	Sh. Rajbir S/o Sh. Balu Ram S/o Sadhu Ram
159	Sh. Naresh S/o Sh. Hoshiyar Singh S/o Sh. Badlu R/o Village Bhadana, Distt. Sonipat	160	Smt. Kavita W/o Sh. Om Parkash S/o Sh. Mangli Ram R/o Village Raipur, Distt. Sonipat
161	Smt. Koshalya W/o Sh. Ved Parkash R/o Savtantar Nagar, Narela, Delhi	162	Smt. Suman W/o Sh. Ashok S/o Sh. Dalel Singh R/o Village Bahalgarh, Distt. Sonipat
163	Smt. Sheela W/o Sh. Rajbir S/o Sh. Ballu Ram R/o Village Fazilpur, Distt. Sonipat	164	Smt. Tamana W/o Sh. Rajesh S/o Sh. Madan Lal R/o Indira Colony, Liwaspur, Sonipat
165	Smt. Santosh Devi W/o Sh. Jai Pal Singh S/o Sh. Maha. Singh R/o Village Bahalgarh, Distt. Sonipat	166	Smt. Sunita W/o Sh. Satish S/o Sh. Rattan Singh R/o Village Deepalpur, Distt. Sonipat
167	Sh. Jeet Ram, Deepak Ss/o Sh. Ramphal S/o Sh. Jaswant	168	Sh. Narender, Ramesh Ss/o Sh. Ram Singh S/o Sh. Jage Ram
169	Smt. Sumitra W/o Sh. Anil Kumar S/o Sh. Daya Kishan	170	Smt. Sarita W/o Sh. Pushpender S/o Sh. Azad Singh
171	Smt. Farmina W/o Sh. Naresh S/o Sh. Hoshiyare	172	Smt. Mamta W/o Sh. Satbir S/o Sh. Zile Singh R/o Village Bahalgarh, Distt. Sonipat
173	Smt. Nirmala Devi W/o Sh. Om Parkash S/o Sh. Guggan R/o Village Khewra, Distt. Sonipat	174	Smt. Sonia W/o Sh. Anil Kumar S/o Sh. Richhpal R/o Village Asawarpur, Distt. Sonipat
175	Smt. Uma Devi W/o Sh. Dinesh S/o Sh. Sukhbir	176	Smt. Sumitra W/o Sh. Bheem Singh S/o Sh. Ishwar Singh R/o Village Bahalgarh, Distt. Sonipat

(8)			
177	Smt. Sarita Devi W/o Sh. Naresh S/o Sh. Baldhari R/o Village Garhi Bakhtawarpur, Delhi.	178	Smt. Savitri W/o Sh. Dheer Singh S/o Sh. Katar Singh R/o Village Bagpat, UP
179	Smt. Bina W/o Sh. Kuldeep S/o Sh. Partap Singh R/o Village Joshi Chauhan, Distt. Sonipat	180	Smt. Babita W/o Sh. Jitender S/o Sh. Mahender
181	Smt. Manju W/o Sh. Ramniwas S/o Sh. Daya Chand	182	Smt. Sheela W/o Sh. Rajbir S/o Sh. Pale Ram
183	Sh. Satpal S/o Sh. Tara Chand S/o Sh. Gaje Singh	184	Smt. Babita W/o Sh. Jagmender S/o Sh. Rameshwar
185	Smt. Kavita W/o Sh. Om Parkash S/o Sh. Mangli Ram	186	Smt. Nirmala W/o Sh. Satpal S/o Sh. Mange Ram
187	Smt. Geeta Devi W/o Sh. Pritam Singh S/o Sh. Parlahad Singh R/o Village Balabgarh, Distt. Faridabad	188	Smt. Nirmala Wd/o Sh. Satbir Singh S/o Sh. Ramehar R/o Village Badhmali, Distt. Sonipat
189	Sh. Vikas S/o Sh. Kanihya Lal S/o Sh. Manohar Lal	190	Smt. Vandana W/o Sh. Deepak Kumar S/o Sh. Kanihya
191	Smt. Savitri W/o Sh. Dhir Singh S/o Sh. Katar Singh R/o Village Bagpat, Distt. Bagpat, UP	192	Smt. Jyoti W/o Sh. Jaibir S/o Sh. Tule Ram R/o Village Joshi Chauhan, Distt. Sonipat
193	Smt. Kusum W/o Sh. Ombir S/o Sh. Tule Ram R/o Village Joshi Chauhan, Distt. Sonipat	194	Smt. Varsha W/o Sh. Ashok Kumar S/o Sh. Hukum Chand R/o Village Murthal, Distt. Sonipat
195	Smt. Sushma W/o Sh. Ashok Kumar S/o Sh. Dalel Singh R/o Village Pipli, Tehsil Kharkhauda, Distt. Sonipat	196	Smt. Sonia W/o Sh. Manoj Kumar S/o Sh. Jaipal R/o Village Gohana, Distt. Sonipat
198	Smt. Leelawati W/o Sh. Jai Kawar S/o Sh. Zile Singh R/o Village Jajal, Distt. Sonipat	197	Smt. Chandar kali W/o Sh. Maha Singh S/o Sh. Sunehra R/o Village Atterna, Distt. Sonipat
199	Smt. Sheela W/o Sh. Rajbir S/o Sh. Balu Ram R/o Village Fazilpur, Distt. Sonipat	OR To whomsoever it may concern	

Where NGT in Execution Application no. 45/2019 in OA No. 524/2014 titled as Sandeep Lather Vs Ministry of Environment of CC & Ors has ordered on 16.12.2019 that,

1. "The respondent nos. 3, 5 & 6 shall take steps for stopping illegal constructions , and colonization of khasra nos. 22/11, 22/13/2, 22/13, 22/16, 22/17, 122/18, 22/23, 23/23/2 at Village Bahalgarh, Distt. Sonipat, Haryana and remove all illegal and unauthorized constructions standing thereon in accordance

(9)

2. Respondent nos. 19 to 21 are also directed to remove the construction raised by them on khasra nos. 22/11, 22/13/2, 22/13, 22/16, 22/17, 122/18, 22/33 and 23/23/2 at Village Bahalgarh and they shall not carry out any illegal and unauthorized constructions on the said lands.
3. Respondent nos. 19 to 21 shall pay the cost of Rs. 50,000/- each to the applicant."

In this regard, This office has been visited the site of unauthorized colony bearing khasra no. 22//16, 17, 18 (Part), 23/11, 12, 13, 14, 17, 18, 19, 20 and observed that unauthorized buildings have been constructed in the aforementioned khasra numbers in the revenue estate of village Bahalgarh, Tehsil & Distt. Sonipat in the Controlled Area declared around M.C. Town, Sonipat in contravention of Section 3, 6 and sub-section (i) of section 7 of the Punjab Scheduled Roads & Controlled Areas Restriction of Unregulated Development Act, 1963.

Used Land situated at NH-44, Delhi-Panipat road (as shown in site sketch plan behind).

You are hereby required to stop further unauthorized erection and to appear on 24.02.2020 at 11:00 AM in my office at 1st Floor, HSVP complex, Sector-15, Sonipat and show cause why you should not be ordered to restore the land described in sketch behind in respect of which the aforesaid contravention has been committed to its original state or to bring it in conformity with the provisions of the Act ibid and thereunder Rules. If you fail to appear on the prescribed time, date, and place and do not stop construction work at site, it would be presumed that you have nothing to say or explain and action will be taken against you as per the provision of Act & Rules framed there under.

In this connection you are also directed to supply/ bring authenticated copies of the following documents in support of your contention:

- | | | |
|----------------------|--------------------|--------------------|
| 1. Registration Deed | 2. Nakal Jamabandi | 3. Khasra Girdawri |
| 4. Shajra Plan | 5. Site Plan. | |

Shree
18/2/2020
District Town Planner, Sonipat
Exercising the powers of Director
Town & Country Planning
Department Haryana